



ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2019

NAME OF THE COMPANY: ROC V/s M/s Nirmala Sahu Business Complex Pvt Ltd

SECTION OF THE COMPANIES ACT: 252(1) of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyas	Adv	ROC/Petitioner	
2.	SAMIR AGRAWAL	ADV.	RESPONDENTS	
3.	 			

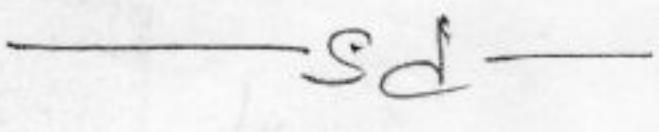
CA NO.53/ALD/2019

Sh. Krishna Dev Vyas, Advocate for ROC/ Petitioner and Sh. Samir Agrawal, Advocate for respondents are present.

Ld. Counsel Sh. Samir Agrawal has put in appearance on behalf of all four respondents by filing vakalatnama and prays time to file counter affidavit regarding the maintainability of the present petition.

As prayed for, put up on 24th January, 2020.

Dated: 18.12.2019



**(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)**